

GOVERNMENT OF INDIA
 MINISTRY OF FOOD PROCESSING INDUSTRIES
LOK SABHA
UNSTARRED QUESTION NO.1214
 ANSWERED ON 18TH DECEMBER, 2018

FOREIGN INVESTMENT FOR FPI

1214. SHRI JUGAL KISHORE:

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) whether a number of proposals for foreign investment for setting up food processing units in the country including the State of Jammu and Kashmir have been accepted during the last few years;
- (b) if so, the details thereof; and
- (c) the impact of this investment on domestic small food processing industries?

ANSWER

THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES
 (SADHVI NIRANJAN JYOTI)

(a) & (b): Government has allowed 100% Foreign Direct Investment (FDI) in the food processing sector through automatic route subject to applicable laws/sectoral rules/regulations/security conditions and as such proposals are not subject to approval/acceptance of the Government. According to the data provided by the Department of Industrial Policy and Promotion (DIPP), the food processing industries sector in the country has received US\$ 2.65 billion worth of Foreign Direct Investment (FDI) equity inflows during the period 2014-15 to 2017-18. The year-wise details of FDI equity inflow into the food processing sector since 2014-15 are given in the following table:

Financial Year (April-March)	FDI Equity inflows (US \$ Million)
2014-15	515.86
2015-16	505.88
2016-17	727.22
2017-18	904.90

(c): Analysis of number of food processing industries in the organized and unorganized sectors during the two comparable years 2010-11 and 2015-16 for which the latest data are available shows increase in 2015-16 over 2010-11 as detailed below:

By Year	Number of Food Processing Units in Organised Sector	Number of Food Processing Units in Un-organised Sector
2010-11	35, 838	22.41 lakhs
2015-16	39,320	24.59 lakhs

Source: Annual Survey of Industries for Organised Sector and NSSO for Un-organised Sector.